

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1391/2015

Thursday, this the 24th day of September, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J)

Arvind Khare, aged 39 years
s/o late Mr. R P Khare
Addl IFA
Office of Principal IFA (Army Ord)
r/o EA-1/40, IIIrd Floor
Inderpuri, New Delhi-12

(Mr. Padma Kumar S, Advocate)

..Applicant

Versus

1. Union of India through Secretary
Ministry of Defence
South Block, New Delhi-11
2. Controller General of Defence Accounts
Office of CGDA
Utan Batar Road Palam, Delhi Cantt.
3. Joint Controller General Defence Accounts (Admn)
Office of CGDA
Ulan Batar Road Palam
Delhi Cantt.
4. Deputy CGDA (Admn.)
Office of CGDA
Ulan Batar Road Palam
Delhi Cantt.
5. Principal Controller of Defence Accounts (Pension)
Draupadi Ghat, Allahabad UP

..Respondents

(Ms. Priyanka Raj, Advocate for Mr. Rajeev Sharma)

O R D E R (ORAL)

Mr. Padma Kumar S, learned counsel for applicant submitted that the relief sought for in the Original Application has been granted by the respondents on their own and the Original Application has become infructuous.

2. In view of the statement made by learned counsel for applicant, the Original Application is dismissed. No costs

(A.K. Bhardwaj)
Member (J)

September 24, 2015

/sunil/